

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 137
(IB)-171(PB)/2019

IN THE MATTER OF:

Edelweiss Asset Reconstruction Company Pvt. Ltd.

.... Applicant/petitioner

v.

Neeleshwar Mines & Minerals (India) Pvt. Ltd. Respondent

Under Section 7 of IBC.

Order delivered on 30.03.2021

Coram:

SHRI B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

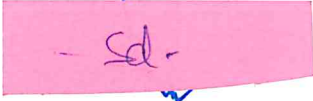
PRESENT:

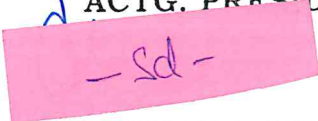
For the Applicant/petitioners : -

Mr. Sanjay Bhatt & Ms. Niharika
Sharma, Advs. for the RP

ORDER

List on 11.05.2021.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

30.03.2021
Aarti Makker